

**CORRIGENDUM TO THE PUBLIC ANNOUNCEMENT (PA) MADE ON SEPTEMBER 12, 2011,
MONDAY TO THE EQUITY SHAREHOLDERS OF**

GUPTA CARPETS INTERNATIONAL LIMITED

Registered Office: Opp. Petrol Pump, Ajnala Road, Amritsar-143002, Punjab

This Corrigendum to the Public Announcement ("Corrigendum to PA") is in continuation of and should be read in conjunction with the Public Announcement published on September 12, 2011, Monday (the "PA") made by Corporate Professionals Capital Private Limited ("Manager to the Offer") on behalf of Mr. Ajaz Farooqi ("Acquirer") to the shareholders of Gupta Carpets International Limited ("Target Company/GCIL") pursuant to and in compliance with Regulation 10 and 12 of the Securities and Exchange Board of India (Substantial Acquisition of Shares and Takeovers) Regulations 1997 and subsequent amendments thereto ("SEBI (SAST) Regulations, 1997").

Shareholders are requested to kindly note the below given change to the PA:
The schedule of activity pertaining to the Open Offer stands revised and shall be read as under:

ACTIVITY	ORIGINAL DATE AND DAY	REVISED DATE AND DAY
Date of Public Announcement	September 12, 2011, Monday	September 12, 2011, Monday
Specified date (For the purpose of determining the names of the shareholders to whom the letter of offer would be sent)	September 30, 2011, Friday	September 30, 2011, Friday
Last date for announcement of a competitive Bid	October 03, 2011, Monday	October 03, 2011, Monday
Date by which Letter of Offer will be dispatch to Shareholders	October 21, 2011, Friday	November 28, 2011, Monday
Date of Opening of the Offer	October 26, 2011, Wednesday	December 02, 2011, Friday
Last date for revising the offer price /number of Shares	November 03, 2011, Thursday	December 09, 2011, Friday
Last date for withdrawing acceptance from the Offer	November 09, 2011, Wednesday	December 16, 2011, Friday
Date of Closure of the Offer	November 14, 2011, Monday	December 21, 2011, Wednesday
Date of communicating rejection/ acceptance and payment of consideration for applications accepted	November 29, 2011, Tuesday	December 28, 2011, Wednesday

The Acquirer accept full responsibility for the information contained in this Corrigendum to Public Announcement and also the obligations of the Acquirer as laid down in the SEBI (SAST) Regulations, 1997 & subsequent amendments thereof.

This Corrigendum to the Public Announcement will also be available on SEBI's website at www.sebi.gov.in.

ISSUED BY MANAGER TO THE OFFER



Corporate Professionals
WHERE EXCELLENCE IS LAW

CORPORATE PROFESSIONALS CAPITAL PRIVATE LIMITED

SEBI Regn. No. INM000011435

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Place: New Delhi

Date: November 26, 2011